

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT- II)

Item No. 222
Appeal-49/252/ND/2024

IN THE MATTER OF:

Twadiyam Techforge Pvt. Ltd.

... Applicant/Petitioner

Versus

The Registrar of Companies

...

Respondent

Under Section: 252 (1) Comp. Act.

Order delivered on 10.06.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Manoj Kumar Garg, Adv. Sachin Kaushik

For the Respondent : Adv. Naincy Jain, Junior Standing Counsel,
Income Tax Dept. for Mr. Aseem Chawla, Sr.
Standing Counsel, ITD for Resp. no. 2

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

It is already 4:45 pm., let the matter be listed for hearing on 20.08.2024.

Sd/-
(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)